

the year 1982 and 1983. The participating Institutions on the two sides have also been identified.

Difficulties Faced by Coir Industry

8832. SHRI N. DENNIS : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government are aware of the restriction imposed in Kerala and Tamil Nadu in the transportation of coconut husks from one district to another and the consequent difficulties faced by those who engage in coir industry ; and

(b) whether Government would take steps to remove this restriction ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI S.M. KRISHNA) : (a) and (b). In order to ensure the availability of coconut husk at reasonable prices to the cooperatives, a permit system for the transportation of coconut husk is in vogue in Kerala State, under the Coconut Husks Control Order, 1973.

With a view to ensure the availability of coconut husk at reasonable prices to the units in Tirunelveli District, the Government of Tamilnadu has issued orders, under which a permit is required for the transportation of coconut husk outside this District.

Setting up of a Type-Writer Factory in Public Sector

8833. SHRI N. DENNIS : Will the Minister of INDUSTRY be pleased to state :

(a) whether there are proposals under consideration of Government of India or the State Governments to set up a type-writer factory in the public sector ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI S.M. KRISHNA) : (a) and (b). A letter of intent has been issued to M/s. Punjab State Industrial Development Corporation Limited for the manufacture of standard typewriters,

portable typewriters and electric typewriters for an annual capacity of 35,000 Nos. The Haryana State Industrial Development Corporation Limited has recently submitted an application for grant of an industrial licence for taking up the manufacture of portable typewriters in the State of Haryana. The application will be considered in the light of the policy in force.

Promotion of Class II Gazetted Officers in the Pay Scale of Rs. 650-1200

8834. SHRI NAWAL KISHORE SHARMA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the names of officers of the Government of India where Class II Gazetted Officers in the pay scale of Rs. 650-1200 are promoted to Class I Scale of Rs. 700-1300 after working in the scale of Rs. 650-1200 for a period ranging from 5 to 10 years ;

(b) whether it is a fact that normally a Class II Gazetted Officer in the pay scale of Rs. 650-1200 is promoted to the Class I scale of Rs. 1200-1600 ; and

(c) if so, what are the reasons for these anomalies and the steps being taken to remove these anomalies to ensure that officers working in the scale of Rs. 650-1200 are promoted to the next higher scale of Rs. 1200-1600 and not in the scale of Rs. 700-1300 ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : (a) and (b). Normally where there are posts in the three scales of Rs. 650-1200, Rs. 700-1300 and Rs. 1100/1200-1600, promotion from the Group B scale of Rs. 650-1200 is generally made to the scale of Rs. 700-1300. However, in a few cases like the Engineering Services, due to the cadre requirements of hierarchy and supervision, promotion from Rs. 650-1200 scale to Rs. 1100/1200-1600 is made directly. As per the general guidelines issued by this Department for framing of recruitment rules, for promotion from Rs. 650-1200 to Rs. 700-1300, the prescribed minimum service is 3 years and to Rs. 1200-1600 it is 8 years. Information of all the officers where promotions take place from

Rs. 650-1200 to Rs. 1200-1600 is not centrally available.

(c) Provisions for promotion from Rs. 650-1200 to Rs. 700-1300 or Rs. 1100/1200-1600 are made depending on the nature and requirements of the particular cadre or Service.

योजना आयोग में अनुसूचित जाति/अनुसूचित जनजाति के लिए आरक्षण

8835. श्री रामविलास पासवान : क्या योजना मंत्री यह बताने की कृपा करेंगे कि :

(क) योजना मंत्रालय के विभिन्न विभागों में काम कर रहे कर्मचारियों की श्रेणी-वार संख्या कितनी है;

(ख) उनमें से अनुसूचित जाति और अनुसूचित जनजाति के कर्मचारियों की श्रेणी-वार संख्या कितनी है और प्रत्येक श्रेणी में उनका क्या प्रतिशत है;

(ग) क्या प्रत्येक श्रेणी में अनुसूचित जाति

और अनुसूचित जनजाति के लिए आरक्षित कोटा पूरा हो गया है;

(घ) यदि नहीं, तो शेष कोटा पूरा करने हेतु सरकार द्वारा क्या विशेष कार्यवाही की जा रही है;

(ङ) क्या सरकार उन अधिकारियों के विरुद्ध कार्यवाही करेगी जो अनुसूचित जाति/अनुसूचित जन जाति के योग्य उम्मीदवार उपलब्ध होने पर भी उनकी नियुक्ति नहीं करते हैं; और

(च) यदि हां, तो उन अधिकारियों की संख्या कितनी है जिनके विरुद्ध अभी तक कार्यवाही की गई है और किस प्रकार की कार्यवाही की गई है ?

योजना मंत्री (श्री एस० बी० चव्हाण) (क) और (ख) : कर्मचारियों की श्रेणीवार संख्या, उनमें अनुसूचित जातियों/जनजातियों के व्यक्तियों की संख्या और उनका प्रतिशत इस प्रकार है :—

श्रेणी का नाम	कुल कर्मचारियों की संख्या	अनुसूचित जाति के व्यक्तियों की संख्या	कुल का प्रतिशत	अनुसूचित जनजाति के व्यक्तियों की संख्या	कुल का प्रतिशत
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योजना आयोग (1.11.82 का)

श्रेणी "क"	422	25	6.0	2	0.5
„ "ख"	337	29	8.6	2	0.5
„ "ग"	547	72	13	8	1.45
„ "घ"	337	101	26.8	10	2.65

सांख्यिकी विभाग (1.1.82 को)

श्रेणी "क"	329	18	5.4	2	0.6
„ "ख"	526	56	10.6	2	0.4
„ "ग"	4524	636	14.0	139	3.0
„ "घ"	788	177	22.5	41	5.2